

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : M Thalaimuthu Nadar
Vs
Indian Bank

MAIN PETITION NUMBER : CP(IB)/119(CHE)2023

(IA/MA) APPLICATION NUMBERS

IA/474(CHE)/2024

ORDER

Present: None for the Petitioner.

None for the Respondent.

Shri. Kasthuri Rangan, Ld. Counsel for the IRP.

Memo not filed by the Petitioner in terms of the order dated 01.03.2024 as to the withdrawal of the petition.

IRP submits that till date, fee has not been paid to him.

Issue notice to the Petitioner to appear in person on **10.05.2024**.

Registry is directed to issue notice which may be taken by the IRP for service.

Sd/-

VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-

SANJIV JAIN
MEMBER (JUDICIAL)

vs